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- (b) what is the lass of man-days and production of cloth;
- (c) whether any mills run by National Textile Corporation are also affected by the strike and if so, since when;
- (d) what are the demands of the textile workers; nnd
- (e) what steps are taken by Gov ernment to solve the problem?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMA VIR): (a) The textile workers in Bombay are on strike from 18-1-1982, As a result of efforts made by the State Government until 26-4-1982, 40 mills have re-started with partial attendance.

- (b) According to the Ministry of Commerce, the present level of production is nearly 10,000 meters per day as against the normal average of 100 million meters per month. They have net estimated the loss of mandays,
- (c) Of the 12 mills run by National Textile Corporation which went on strike from 18-1-1982, 3 have restarted.
- (d) The Maharashtra Girni Kamgar Union which has called the strike is demanding a wage increase varying from Ru. 250 to Rs. 400 per month and regularisation of aU temporary workers.
- (e) The State Government is the appropriate authority to take action to resolve the matter. While appealing to the workers to call off the strike, the Chief Minister of Maharashtra has made it known that the legitimate demands of the workers would be resolved through legally constituted machinery restoration of normalcy in the industry.

## Man-days lost as a result of strikes

340. SHRI M. S. RAMACHAND-RAN- Will the Minister of LABOUR be pleased to state;

- (a) what is the number of strikes and man-days lost due to strike, after the enactment of Essential Services Maintenance Act; and
- (b) in how many cases provisions of the Essential Services Maintenance Act were applied?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR); (a) The Essential Services Maintenance Ordinance was promulgated on 26-7-1981. According to information received in the Labour Bureau upto March, 1932, during the period from August 1981 to January 1982, there, were 603 strikes in the country. 3.55 million mandays were lost due to strikes during the same period.

(b) The Essential Services Maintenance Act was invoked only once ln connection with the slrike called by the Subordinate Engineers of the Maharashtra State Electricity Board which commenced on 20-11-1981 and ended on 19-12-1981.

## शौद्योगिक विवाद श्राधिनिवय, 1947 में तं शोधन

31 : भी राम नरेश कुशाबाहा : गया ध्रम मंत्री 25 मार्च, 1982 को राज्य सना में धतारांकित प्रकृत संख्या 2694 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि क्या सरकार. देश में भौचोगिक विवादों को शीझ तथा मैबीपूर्ण तरीके से निपटारा सुनिष्चित करने हेत् घौद्योगिक विवाद अधिनियम, 1947 में संशोधन करने की दिन्ट से संसद में कोई विधेयक पूर: स्थापित करने का विचार रखती है?

अम मंत्रालय में उप मंत्रो (भी धर्मवीर): ग्रीयोगिक विवाद (संशोधन) विधेयक, 1982, लोक सभा की 23 अप्रेल, 1982 को हुई बैठक में पेश किया गया।